

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

IA(I.B.C)/526 (CH)2024

CP(IB)No. 673/Chd/Pb/2019

IN THE MATTER OF:-

Vipin Garg (sole proprietor) Shree
cotton company

...Petitioner

Versus

Ahuja cotspin Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, and Rule 11 of NCLT Rules, 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 15.05.2024.

Sd/-

Court officer

15.04.2024

Preeti